

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:33
ANSWERED ON:21.07.2003
POLLUTION ABATEMENT SCHEMES
SRIKANTA DATTA NARASIMHARAJA WADIYAR

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the main objectives of pollution abatement schemes being in force in the country;
- (b) the States where these schemes have been launched in the country;
- (c) whether any such scheme has been proposed to be launched in Karnataka; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI DILIP SINGH JU DEV)

(a) to (d): Under the Assistance for Abatement of Pollution Scheme, grants are provided to State Pollution Control Boards (SPCBs), Union Territory Pollution Control Committees (UTPCCs), Environment Departments, Central/State Research Institutions and other Government organizations for strengthening their technical capabilities. Such proposals received from these organizations are considered on merit for providing financial assistance. During the year, various such proposals have been received from several State Pollution Control Boards including Karnataka SPCB.